

NATIONAL COMPANY LAW TRIBUNAL

राष्ट्रीय कंपनी विधि अधिकरण

CUTTACK BENCH

कटक खंडपीठ

ORDER OF THE HEARING ON 01st MAY, 2024, 10:30 A.M.

CP (IB) No. 55/CB/2022, IA (IB) No. 88/CB/2024

Coram: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh

Name of the Company	Rashmi Cement Ltd. -Vs- Bhilai Jaypee Cement Ltd.
Under Section	9 IBC

Hearing through: VC and Physical (Hybrid) Mode

For Petitioner (s) :

For Respondent (s) :

ORDER

There is no representation for the petitioner. This is an application filed by the IRP to take on record the first progress report. Last hearing also there was no representation. It is learnt that CIRP order passed by this Adjudicating Authority is stayed by Hon'ble NCLAT by order dated 11.08.2023, the same is stated in the progress report, the report is taken on record. Thus, this application is disposed of.

Sd

Kaushalendra Kumar Singh
Member (Technical)

Sd

P. Mohan Raj
Member (Judicial)